

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA ::
AT HYDERABAD**

Sub: High Court for the State of Telangana – Letter received from the Vice-Principal, Central Detective Training Institute, Ramanthapur, Hyderabad – Nomination of Judicial Officers for the Programme – Cyber Crime and Cyber Law Awareness to be held from 21.10.2019 to 23.10.2019 at CDTI, Hyderabad – Orders issued.

Ref: Letter No.1-8(5)/MHA – CAPT-JO&PP-7/2019-2020/1910, dated 27.08.2019.

Order ROC No.46/SO/2019, Dated 17.09.2019

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the Programme on Cyber Crime and Cyber Law Awareness Training Programme for Public Prosecutors and Judicial Officers, scheduled to be held from 21.10.2019 to 23.10.2019 at Central Detective Training Institute, Hyderabad :

DISTRICT JUDGE CADRE:

1. Sri M.Nagaraju, Judge, Family Court-cum-VI Addl. District & Sessions Judge, Nalgonda.
2. Ms.N.Prema Latha, VIII Addl. District & Sessions Judge, L.B.Nagar, Rangareddy District.

SENIOR CIVIL JUDGE CADRE:

1. Sri Ch.Panchakshari, X Addl. Chief Metropolitan Magistrate, Secunderabad.
2. Sri Ch.Jitendhar, Senior Civil Judge, Suryapet, Nalgonda District.

The joining instructions are enclosed herewith for compliance of the nominated participants.


REGISTRAR GENERAL
17.9.19

To

The Individuals concerned.
The Registrar (IT-cum-CPC), High Court for the State of Telangana.(for placing the same in the Official website of the High Court)